

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:608

ANSWERED ON:18.05.2012

BACHAT LAMP YOJANA

Owaisi Shri Asaduddin;Semmalai Shri S.

Will the Minister of POWER be pleased to state:

- (a) the salient features of the Bachat Lamp Yojana (BLY) being implemented for distribution of Compact Fluorescent Lamps (CFLs) in the country;
- (b) whether a number of States have nominated agencies for distribution of CFLs under the scheme in their States;
- (c) if so, the details thereof along with the quantum of subsidy provided by the Union Government to the States for the Scheme, State/UT-wise;
- (d) the steps being taken by the Government to encourage States to implement the Scheme;
- (e) whether any study has been conducted in regard to high mercury level in the domestic CFLs, posing serious health hazards; and
- (f) if so, the details thereof and the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO. 608 TO BE ANSWERED IN THE LOK SABHA ON 18.05.2012 REGARDING BACHAT LAMP YOJANA.

(a) : The `Bachat Lamp Yojana` (BLY) aims at replacement of incandescent bulbs in households by Compact Fluorescent Lamps (CFLs). It provides CFLs to households at a price comparable to that of incandescent bulbs and utilizes the Clean Development Mechanism (CDM) of the Kyoto Protocol to recover the cost differential between the market price of CFLs and the price at which they are sold to households.

The Bachat Lamp Yojana is designed as a public- private partnership between the Government of India, private sector CFL suppliers and State level Electricity Distribution Companies (DISCOMs). The CFL suppliers provide high quality CFLs to households at a price of Rs.15 per CFL in exchange of an ICL (Incandescent Bulb) within a designated project area in a DISCOM.

(b) & (c) : Till now 19 states have initiated the implementation of BLY scheme and nominated agencies (CFL supplier).

No subsidy has been provided by the Union Government to States/UTs for this scheme. The details of implementing agencies selected by the States/UTs are enclosed at Annex.

(d) : Several steps have been taken by the Bureau of Energy Efficiency (BEE) to facilitate the implementation of the scheme by the States. These include:

1. Pilot projects of BLY with metering support by BEE were developed and registered.
2. Registration of the Bachat Lamp Yojana PoA with UNFCCC (United Nations Framework Convention on Climate Change) was done on 29th April, 2010.
3. Developed draft EOI (Expression of Interest) to facilitate State Electricity Distribution Companies (DISCOMs) in selecting project implementers.
4. Regular `Stake holders Consultation meets` to know the concerns and facilitate the implementation of the scheme.
5. Regular workshops are being organized with State DISCOMs and State Designated Agencies to facilitate the BLY implementation.

6. Empanelment of CFL suppliers to give a ready reference to DISCOMs for selection in their area of operation.
7. Developed legal agreements to be signed between the DISCOMs Company, Investor and Bureau of Energy Efficiency.
8. Developed various procedures/templates to facilitate the BLY implementation and developed an online database management system for online submission of the data required under BLY.

(e) & (f) : BEE has not conducted any study on the health hazards posed by the mercury level in the CFLs. Under the 'Bachat Lamp Yojana Scheme', the CFL supplier is required to make arrangements for collection of fused CFLs through appropriate schemes and, ensure their safe storage, transportation and disposal, as per the applicable environmental laws and other regulatory norms.